

No.L-19020/6/2012-Jus/J-II  
e-file No. 1460  
Government of India  
Ministry of Law & Justice  
(Department of Justice)  
\*\*\*\*\*

Jaisalmer House, 26, Mansingh Road,  
New Delhi dated the 19<sup>th</sup> August, 2021.

To  
The Pay & Accounts Officer,  
Ministry of Law & Justice,  
Department of Legal Affairs,  
Indian Oil Bhawan, 4<sup>th</sup> Floor, Janpath,  
New Delhi.

**Subject: Release of Third Installment amounting to Rs. 300 Lakh as Grant-in-Aid-General (Non-Plan) to NJA, Bhopal under Budget allocation 2021-22.**  
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Sir,

I am directed to convey the sanction of the President to the payment of Rs. 300 lakh (Rupees Three Hundred Lakh only) as third installment of Grant-in-Aid-General to National Judicial Academy, Bhopal, during the financial year 2021-22 under Non-Plan (Recurring).

2. The expenditure involved is debit to Demand No.64 under the Major Head "2014" Administration of Justice- 00.800 - Other Expenditure (Minor Head) 02-National Judicial Academy - 02.00.31 Grants-in-Aid General for the year 2021-22.
3. The sanction has been entered in the Register of Grants at Serial No-27 at page No- 6.
4. This issues with the approval of IFD (L&J) vide e-file number- 1460 dated 17.08.2021 Note number- 425.

Yours faithfully,

  
(R.K.Katiyar)

**Under Secretary to the Government of India**  
**Tel. No.011-23385332**

**Copy to:**

1. DDO, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi is requested to release the payment in favour of National Judicial Academy, Bhopal through RTGS. The Bank details of the Academy and a copy of approval of JS&FA(L&J) and Secretary (Justice) are enclosed herewith.
2. By Speed Post/e-mail to Justice (Retired) - Shri A.P.Sahi, Director, National Judicial Academy, Bhadhada Road, P.P. Suraj Nagar, Bhopal-462044 (MP). It is requested to send the detail of the amount spent alongwith the Utilization Certificate as per the requirement of provisions of GFR 2005 by the end of the stipulated period in this regard.
3. S.O. Budget Section, Ministry of Law & Justice, Legislative Department Shastri Bhawan, New Delhi.
4. Deputy Secretary, Legislative Department, Ministry of Law and Justice, 'A' Wing, Shastri Bhawan, New Delhi.
5. NIC, D/O Justice to upload on website of the Department.
6. Two spare copy for guard file.
7. PPS to Secretary (J) for kind information please

so far, out of allocated funds of Rs. 11.0 crore during the current financial year, therefore sufficient funds are available.

13/08/2021 4:44 PM

RAJESH KUMAR KATIYAR  
(UNDER SECRETARY)

**Note No. #422**

Concurrence of IFD may be sought to the proposal for release of Rs,300 lakh to NJA in view of clarification furnished pl.

13/08/2021 4:59 PM

MURALIDHAR PANDEY  
(DIR(MP))

**Note No. #423**

IFD may kindly consider.

13/08/2021 5:21 PM

PRAVASH PRASHUN PANDEY  
(JS(PPP))

**Note No. #424**

Government of India  
Ministry of Law and Justice  
Legislative Department  
(Integrated Finance Division)

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The proposal for release of **Rs.3.00 crore** as **3rd installment** to National Judicial Academy (**NJA**), **Bhopal** under the head Grant-in-Aid (General-Non-Plan) during current financial year has already been examined by IFD vide **Note 396** and subsequently vide **Note 405-406** and **Note 414-415** above on 14th July 2021, 23rd/26th July 2021 and 2nd/9th August 2021 respectively. Certain clarifications regarding UC, Interest earned on GIA, Fixed Deposits and Statement of Saving Bank Account, etc. were sought from Department of Justice which have been provided vide their **Note 399-403**, **Note 411** and **Note 420-421** above.

2. Concurrence for **1st** and **2nd** installments amounting to Rs.3.0 crore **each** has already been given by **IFD** in April 2021 and May 2021 vide **Note 331-332** and **Note 366-367** above respectively. Approval of **Secretary** (Justice) has also obtained vide **Note 335** and **Note 370** above.

3. It may be stated that the proposal has been **re-examined** with reference to details / clarification furnished now by Department of Justice as under: -

A. UC for Rs.42.62 lakh has been provided.

B. UC dated 6/8/2021 for Rs.70.98 lakh has also been provided which may be seen at **page 858/c**. Now, no UC is pending for earlier GIA released so far.

C. Statement of Saving Bank Account bearing **No. 53020639711 (IFSC: SBIN0030135)** has been provided for the period from June 2018 to June 2021.

D. Interest earned on Govt Funds has been worked out by **IFD** to be as under: -

Date	Amount of Interest (Rs.)	Page No.
25/06/2018	2,89,072.00	360/c
25/09/2018	2,18,223.00	284/c
25/12/2018	2,61,903.00	573/c
25/03/2019	2,28,291.00	637/c
<b>sub total</b>	<b>9,97,489.00</b>	
25/06/2019	1,78,942.00	502/c
25/09/2019	2,42,197.00	543/c
25/12/2019	1,66,842.00	494/c
25/03/2020	1,00,126.00	324/c
<b>sub total</b>	<b>6,88,107.00</b>	
25/06/2020	2,05,195.00	416/c
25/09/2020	1,22,451.00	750/c
25/12/2020	1,50,662.00	778/c
25/03/2021	1,33,760.00	821/c
<b>sub total</b>	<b>6,12,068.00</b>	
25/06/2021	1,88,268.00	856/c
<b>sub total</b>	<b>1,88,268.00</b>	
<b>Grand Total</b>	<b>24,85,932.00</b>	

E. Interest earned on GIA has already been **deposited** by NJA, Bhopal in Consolidated Fund of India as per details given below: -

Rs.6,78,346.00 for 2017-18 vide cheque No.8132904 dated 12/03/2019.

Rs.6,10,340.00 for 2018-19 vide cheque No.354489 dated 06/07/2020.

Rs.6,31,499.00 for 2019-20 vide cheque No.354587 dated 10/11/2020.  
 Rs.5,65,747.00 suggested by IFD vide cheque No.858300 dated 11/08/2021.  
**Rs.24.85.,932.00 Total**

4. Comparative statement of Interest worked out by IFD and deposited / clarified by NJA/PD is as under: -

Sl. No.	Worked out by IFD on the basis of statement of account		Intimated by NJA Bhopal / PD and date of deposited on		
1	2017-18	Statement not provided	2017-18	6,78,346.00	12.03.2019
2	2018-19	9,97,489.00	2018-19	6,10,340.00	06.07.2020
3	2019-20	6,88,107.00	2019-20	6,31,499.00	10.11.2020
4	2020-21	6,12,068.00	2020-21	00.00	-
5	2021-22	1,88,268.00	2021-22	5,65,747.00	11.08.2021
<b>Total</b>		<b>24,85,932.00</b>		<b>24,85,932.00</b>	

5. Since it is **4th time we have re-examined** the proposal and Department of Justice is insisting, if approved, we may concur in the proposal for release of **Rs.3.00 crore** as **3rd installment** to National Judicial Academy (**NJA**), **Bhopal** under the head Grant-in-Aid (General-Non-Plan) during current financial year subject to: -

- (i) Availability of funds under the appropriate budget head during CFY.
- (ii) MEP/QEP is not breached.
- (iii) Approval of Secretary (Justice) is obtained.

6. We may also suggest PD to clarify/record reasons for mismatch of interest amount for the financial years 2017-18 to 2020-21 stated as under: -

Interest worked out by IFD		Interest intimated by NJA/PD		Difference
2017-18	Statement not provided	2017-18	6,78,346.00	NA
2018-19	9,97,489.00	2018-19	6,10,340.00	3,87,149.00
2019-20	6,88,107.00	2019-20	6,31,499.00	56,608.00
2020-21	6,12,068.00	2020-21	00.00	6,12,068.00
2021-22	1,88,268.00*	2021-22	5,65,747.00	

16/08/2021 1:53 PM

**HANS RAJ MEENA**  
 (DEPUTY SECRETARY (H.R. MEENA))

**Note No. #425**

17/08/2021 10:55 AM

CHETAN PRAKASH JAIN  
(JS&FA)**Note No. #426**

Department of Justice may please revert back at the earliest.

18/08/2021 11:05 AM

HANS RAJ MEENA  
(DEPUTY SECRETARY (H.R. MEENA))**Note No. #427**

Vide Note # 424 - 425 IFD (Law) concurred the proposal for release of **Rs.3.00 crore** as **3rd installment** to National Judicial Academy (**NJA**) Bhopal which may be submitted for approval of Secretary (J).

2. IFD has also suggested and sought clarification of interest amount for FY 2017-18 to 2021-22 which will be obtained from NJA and will be submitted to IFD in due course.

Submitted

18/08/2021 11:29 AM

MURALIDHAR PANDEY  
(DIR(MP))**Note No. #428**

May kindly accord sanction to the release of Rs 3.00 Cr as Grant in Aid to NJA.The same has been duly concurred by IFD.

18/08/2021 11:39 AM

PRAVASH PRASHUN PANDEY  
(JS(PPP))**Note No. #429**

1. Approved as concurred by IFD.
2. Para 2 of note 427 above may be pursued with NJA.

18/08/2021 3:24 PM

SHRI BARUN MITRA  
(SECRETARY)

**Note No. #430**

May kindly take action accordingly.

18/08/2021 5:42 PM

PRAVASH PRASHUN PANDEY  
(JS(PPP))

**Note No. #431**

18/08/2021 6:42 PM

MURALIDHAR PANDEY  
(DIR(MP))

**Note No. #432**

18/08/2021 6:48 PM

RAJESH KUMAR KATIYAR  
(UNDER SECRETARY)



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- Register/ Track Issue
- Utilisation Certificate
- OLD UC

**Sanction Details**

**Controller:** 022-LAW & JUSTICE      **Sanction Status:** **Approved**

**Sanction Number:** L-19020/6/2012-Jus/J-II e-file No. 1460      **Sanction Date:** 19/08/2021

**Sanction Type:** Transfer (DDO Bill)      **Sanction Amount:** 30000000

**IFD Number:** L-19020/6/2012-Jus/J-II e-file No. 1460      **IFD Date:** 17/08/2021

**Scheme:** 2332-National Judicial Academy      **PAO:** 031438-PAO(Legal Affairs), New Delhi

**DDO:** 231443-Department of Justice, New Delhi      **Remarks:** Approved

North East Expenditure

**Created By:** rk\_katiyar      **Created On:** 19/08/2021 05:59:32 PM

**Modified By:** rk\_katiyar      **Modified On:** 23/08/2021 12:36:47 PM

**File Uploaded:** SO NJA.pdf

**Account Details:**

Grant	Department (For UT Grants Only)	Function Head	Object Head	Category	Amount	External PAO	Available Budget
064 - Law and Justice		2014008000200 - NATIONAL JUDICIAL ACADEMY	31 - GRANTS-IN-AID GENERAL	5 - VOTED	30000000		0

**Agency Details:**

Sr.No	Agency Name	City	District	State	Country	Gross Amount	Deduction Amount	Net Amount	Payee Remarks
1	National Judicial Academy	Bhopal	BHOPAL	MADHYA PRADESH	INDIA	30,000,000	0	30,000,000	OK
<b>Total</b>						<b>30000000</b>	<b>0</b>	<b>30000000</b>	

**Sanction Approved Successfully.**

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